

P. & T. Employees

2127. **Shri Buta Singh:** Will the Minister of **Transport and Communications** be pleased to state:

(a) the total number of P.&T. Officials who have rendered more than three years service but were temporary on 1-4-1962 in each P. & T. Circle, category-wise; and

(b) the steps taken by Government to confirm them?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagvati): (a) and (b). The information is being collected and will be laid on the table of the Sabha.

Employees of Overseas Communication Service

2128. **Shri Buta Singh:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that a large number of employees of the Overseas Communications Service have been kept temporary beyond three years duration contrary to the specific orders from the Ministry of Home Affairs; and

(b) if so, the number of such temporary employees in each category and the action being taken by Government to confirm them?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagvati): (a) The relevant orders provide for the conversion of 80% of temporary posts, as have existed for more than three years and are required on a regular basis into permanent ones at suitable intervals. These orders do not provide for confirmation of all the temporary employees who have put in more than three years' service.

(b) A statement showing category-wise the number of temporary employees, who have put in more than three years of service as on 1-8-1962, and also the number of temporary

employees whose cases for confirmation are under active consideration of the Overseas Communications Service, is laid on the Table of the House. [See Appendix II, annexure No. 83].

Complaints Pending in C.T.O. New Delhi

2129. **Shri Buta Singh:** Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that as many as fifteen thousand complaints were found pending in the Central Telegraph Office, New Delhi during a recent check; and

(b) if so, the reasons for this huge arrears?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagvati): (a) No.

(b) Does not arise.

Veterinary Colleges

2130. **Shri D. B. Raju:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether it is a fact that in many States seats in veterinary colleges remain unfilled every year; and

(b) if so, what steps are being taken by Government to prevent acute shortage of veterinary surgeons in the country?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). It is a fact that seats in some of the Veterinary Colleges in the States remain unfilled. In States from which shortage of veterinary graduates has been reported, the State Governments concerned are taking steps to provide incentives in the shape stipends, exemption from payment of tuition and examination fees, payment of half cost of books and equipment to students and better scales of pay for the graduates